

BOARD OF CR NO.17
HHJ ADDL. SESSIONS JUDGE SHRI MILIND V. KURTADIKAR
DATE : 21/09/2020

Sr.No.	Case No.	Advocate name	Police Station	Purpose
1	POCSO 509/14		L.T. Marg PS	Argument
2	BA 549/20	Khalil shaikh	Deonar PS	Hearing
3	BA 597/20	Sushrut S. Jadhwar	Shivaji Nagar PS	Hearing
4	BA 1776/20	K.V. Khithani.	RCF PS	Hearing
5	BA 1790/20	A. T. Mhaske	Tilak Nagar PS	Hearing
6	BA 1797/20	Pooja J. Ghorpade	Shivaji Nagar PS	Hearing
7	BA 1844/20	Sana Shaikh	Deonar PS	Hearing
8	BA 1854/20	Adv. Wasim Khan	Shivaji Nagar PS	Hearing
9	BA 1856/20	Adv. Tiwari	Trombay PS	Hearing
10	BA 792/20	Adv. Khithani	RCF PS	Say
11	BA 1835/20	Adv. Arjun Chaudhary	Mankhurd PS	Say
12	BA 1857/20	Adv. Sanjay Jadhav	Chunabhatti PS	Say
13	BA 1861/20	Adv. Md. Ismail Khan	Shivaji Nagar PS	Say
14	BA 1862/2	Adv. Yogesh Kolge	RCF PS	Say
15	ABA 790/20	Deepak R Kushwaha		Hearing
16	ABA 100923/20	Ganesh Iyer, Kusumlata Varma, Feroza A. Shaikh	Trombay PS	Hearing
17	ABA 100926/20	Ganesh Iyer	Trombay PS	Hearing
18	ABA 0952/20	Satyaram R Gaud	Mankhurd PS	Hearing
19	ABA 430/20	Adv. Navin Tiwari	Govandi PS	Say
20	ABA 958/20	Adv. Md. Ismail Khan	Mankhurd PS	Say
21	ABA 959/20	Adv. Md. Ismail Khan	Deonar PS	Say
22	ABA 1012/20	Adv. Nikam	Shivaji Nagar PS	Say
23	ABA 857/20	Adv. Rajas Naik	Govandi PS	Report
24	MA in SC 139/20	Mohd. Hussain Jabali	Deonar PS	Hearing
25	MA 824/20	S. C. Kewat and Rajesh S. Jaiswar	Mankhurd PS	Hearing
26	ABA 996/20	Adv. Ismail Khan	Shivaji Nagar PS	ORDER
27	BA 1791/20	Adv. Tiwari	Shivaji Nagar PS	ORDER

JUDGE